COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 172 OF 2017, APPEAL NO. 383 OF 2017, APPEAL NO. 385 OF 2017 & IA NO. 704 OF 2018, APPEAL NO. 401 OF 2017, APPEAL NO. 404 OF 2017 AND APPEAL NO. 40 OF 2018

Dated: 27th August, 2018

APPEAL NO. 172 OF 2017

In the matter of:

Coastal Gujarat Power Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 383 OF 2017

Gujarat Urja Vikas Nigam Limited Appellant(s)

Versus

Coastal Gujarat Power Limited & Ors. Respondent(s)

APPEAL NO. 385 OF 2017 & IA NO. 704 OF 2018

Coastal Gujarat Power Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 401 OF 2017

Punjab State Power Corporation Limited Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 404 OF 2017

Uttar Haryana Bijli Vitran Nigam Ltd & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 40 OF 2018

In the matter of:

Ajmer Vidyut Vitran Nigam Limited & Ors. Appellant(s)

Versus

Coastal Gujarat Power Limited & Ors. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on <u>19.11.2018</u>.

PS/Court Master

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